

Office of the District & Sessions Judge, Sheikhpura.

Order No 48/(G)/2020.

Dated 24.04.2020.

In view of Hon'ble Court's letter no. 20851-20887, dated 24.04.2020, with regard to uploading the scan copy of F.I.R registered/filed during the lockdown period on the website of Civil Court, Sheikhpura or on the website of Police, System Officer, Civil Court, Sheikhpura is directed to create a link for FIR TRACKING SYSTEM: STATE CRIME RECORDS BUREAU, BIHAR on the official website of Civil Court, Sheikhpura "districts.ecourts.gov.in/sheikhpura". So that the learned counsel of petitioner as well as learned counsel of prosecution side may download/obtain the copy of F.I.R for preparation of bail petition/anticipatory bail petition, any other urgent petition and for filing of reply by the prosecution side.

This order will come into force with immediate effect. Communicate to all concerned for information and needful and a copy of this order also be pasted on the Notice Board of Civil Court, Sheikhpura for information of all concerned. The System Officer, Civil Court, Sheikhpura is directed to upload this order on the website of the Civil Court, Sheikhpura for information of all concerned.



District & Sessions Judge,
Sheikhpura.
24.04.2020